

May 4, 2005

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

Meeting to Review Progress in implementation of the Prime Minister Rozgar Yojana (PMRY) for the year 2004-2005

As per the decision of the meeting held on 10.02.2005 under the chairmanship of Jt. Secretary (ARI), Government of India, the following modifications have been suggested in implementation of PMRY in order to make the scheme more effective.

- (i) The State Level Bankers Committee (SLBC) conveners should reconcile the data with the State/Union Territory Governments as well as Reserve Bank of India.
- (ii) The banks must try to reduce the gap between number of cases sanctioned and disbursed by them.
- (iii) All implementing agencies should ensure full achievement of the allocated targets under the PMRY for 2004 –2005 for the cases sanctioned by 31.03.2005 and complete disbursement by 30.06.2005.

2. You may issue necessary instructions to your Regional /Controlling Offices / Branches in this regard.

3. Please acknowledge receipt.

Yours faithfully,

(G.P.Borah)
Deputy General Manager